

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 265 OF 2015

Dated: 16th September, 2016

In the matter of :

M/s Vandana Global Ltd.

...Appellant(s)

Vs.

Chhattisgarh State Power Distribution Company Ltd. & Ors.

....Respondent(s)

ORDER

The Court could not assemble on 14.09.2016 due to fire in the building.

As agreed by the parties, list the matter on **29.11.2016.**

(COURT MASTER)